

**OFFICE OF THE DISTRICT JUDGE OF BANKURA**  
**ENGLISH DEPARTMENT**

**ORDER NO. 113 ::DATED: 24.07.2020.**

In view of the Order vide memo. No. 138/C dated 24.07.2020, Office of the District Magistrate, Bankura, considering the current situation of spreading of COVID-19 in Bankura District, it is felt to enforce lockdown measures in the 3 (three) Municipalities in the Bankura District from 26.07.2020 (5 P.M.) to 29.07.2020 ( 6 A.M.) and 29.07.2020 (10 P.M.) to 30.07.2020 (5 P.M.) in the light of the said order and the present situation and spreading of COVID-19 in the Bankura District, the Court and Office of Bankura Sadar and Bishnupur & Khatra Sub-Divisions will remain closed on 27.07.2020, 28.07.2020 and 30.07.2020. **Urgent matter of POCSO Courts and Police Remand File shall function with minimum staff.**

**It is mentioned that all Courts and Offices in the Judgeship of Bankura will remain closed on 29.07.2020 vide this Office earlier order no. 111 dated 22.07.2020.**

The Judges POCSO Court, Bankura/Bishnupur/Khatra, the Chief Judicial Magistrate, Bankura, the Additional Chief Judicial Magistrate, Bishnupur and the Additional Chief Judicial Magistrate, Khatra are requested to make necessary steps on 27.07.2020, 28.07.2020 and 30.07.2020.

Nazir, District Judge's Court, Bankura and Nazir, Bishnupur & Khatra Court are directed to arrange Office Vehicles in this regard on 27.07.2020, 28.07.2020 and 30.07.2020.

Inform all concerned.

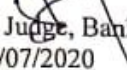
Judge's Office, Bankura.  
The 24<sup>th</sup> July, 2020.

Sd/- A. Sinha Ray  
District Judge, Bankura  
24/07/2020

Memo. No. ~~1309~~(38)/I-1/1  
Office of the District Judge of Bankura.  
Dated, Bankura, the 24<sup>th</sup> day of July, 2020.

Copy forwarded for information and necessary action to:

- 1) The Additional District & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup>/Re-designated/Fast Track Court, Bankura.
- 6) The Additional District & Sessions Judge, Bishnupur/Khatra.
- 8) The Civil Judge (Senior Division) / Additional Court, Bankura.
- 10) The Civil Judge (Senior Division) Bishnupur/Khatra.
- 12) The Chief Judicial Magistrate, Bankura.
- 13) The Additional Chief Judicial Magistrate, Bishnupur/Khatra.
- 15) The Civil Judge (Junior Division), 1<sup>st</sup> Court, /2<sup>nd</sup> Court/ Additional Court, Bankura
- 18) The Civil Judge (Junior Division), Bishnupur / 1<sup>st</sup> Court/2<sup>nd</sup> Court, Khatra.
- 21) The Judicial Magistrate, 3<sup>rd</sup> /4<sup>th</sup>/5<sup>th</sup>/6<sup>th</sup>/7<sup>th</sup> Court, Bankura.
- 26) The Judicial Magistrate, 2<sup>nd</sup> Court/ 3<sup>rd</sup> Court, Bishnupur.
- 28) The Judicial Magistrate, Khatra.
- 29) The Principal Magistrate, J.J.B., Bankura.
- 30) The Secretary, D.L.S.A., Bankura.
- 31) The President/Secretary, Advocates' Bar Association, Bankura/Bishnupur/Khatra.
- 34) The President/ Secretary, Mukhtear's Bar Association, Bankura.
- 35) The Public Prosecutor, Bankura.
- 36) The Judge-in-charge of Nazarath, Bankura/Bishnupur/Khatra.

  
District Judge, Bankura  
24/07/2020  
**District Judge**  
**Bankura**